

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 29./HCS

Date: 09.08.2023

**N-O-T-I-F-I-C-A-T-I-O-N**

In supersession of Notification No.43/HCS dated 25.11.2017, the Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to re-constitute the Editorial Board for publication of Newsletters of the High Court of Sikkim, comprising of the following:

Hon'ble the Chief Justice, High Court of Sikkim	-	Patron-in-Chief
Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim	-	Chairman
Registrar General, High Court of Sikkim	-	Member
Mr. T. Indrajit Singh, Joint Registrar, High Court of Sikkim	-	Member Secretary
Mr. Nithil Raika Thapa, Assistant Registrar(Library), High Court of Sikkim	-	Convenor

The Editorial Board shall be assisted by the Confidential Section of the High Court.

By Order,

*sd/-*

**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Memo No.:** 4468-75 **Date:** 09.08.2023

**Copy to:**

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice
5. P.A. to Registrar General, High Court of Sikkim.
6. Mr. T. Indrajit Singh, Joint Registrar, High Court of Sikkim
7. Mr. Nithil Raika Thapa, Assistant Registrar(Library), High Court of Sikkim
8. All Judicial Officers
9. All Section In-charge, High Court of Sikkim
10. File

  
Registrar 9.8.23